

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

20


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.26/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 34/2008
NAME OF THE COMPANY	Sanghi Polyzipt Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Polyzipt Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.Chidambaram P-2	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.Shilpa representing on behalf of Y.Suryanarayana	Counsel for R3 & R5	9849866556	
P-Amendur Reddy	1-8	9246501212	

ORDER

Heard Mr.S.Chidambaram Ld. PCS for petitioner No.2 and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendur Reddy Ld. Counsel for the Respondent No.1 to 8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.



Member (T)



Member (J)